

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON
07-03-2023 (TUESDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : JUSTICE (RETD.)SMT. T. KRISHNA VALLI, HON'BLE MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/388(CHE)/2021
PETITION NUMBER : CP/1140/IB/2018
NAME OF THE PETITIONER : CS.P.Sri ram M/s. Sri Lakshmi Hotels Pvt
Ltd
NAME OF THE RESPONDENT(S) : Palanivelu Murugesh & Another
UNDER SECTION : Sec 60(5), 35(1)of IBC, 2016

ORDER

Ld. Counsel Mr.S.Sathyanarayanan appears on behalf of the Applicant. None
appears on behalf of the Respondent.

List the matter on 16.03.2023 on the top of the list for further hearing.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)
SS

-SD-

Justice (Retd.) T.KRISHNA VALLI
MEMBER (JUDICIAL)